

NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 212
Cont. A (CA)- 02/425/JPR/2021
Connected with
CP No. 231/241-242/JPR/2019
Under Section 425 of
Companies Act, 2013

In the matter of:

Mentor Home Loans India Limited and Ors.

...Petitioners

Versus

Basant Kumar Goyal

...Respondent

Due to paucity of time, the matter could not be taken up. Post the matter
to 23.01.2023.



(Prabhu Dayal Sewda)
Court Officer

December 07, 2022

VG